

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3358**

**TO BE ANSWERED ON THE 16<sup>TH</sup> MARCH, 2021/ PHALGUNA 25, 1942 (SAKA)**

**LEAK OF SENSITIVE INFORMATION**

**3358. SHRI MOHAMMED FAIZAL P.P.:**

**ADV. ADOOR PRAKASH:**

**SHRI SUBBARAYAN K.:**

**SHRI T.N. PRATHAPAN:**

**SHRI VINCENT H. PALA:**

**SHRI JASBIR SINGH GILL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has taken cognizance of leak of whatsapp chat on confidential and sensitive information including scrapping of Article 370 which surfaced during investigation of TRP scam by Mumbai Police;**
- (b) if so, the details thereof;**
- (c) whether the Government has conducted any inquiry in this regard;**
- (d) if so, the details and the outcome thereof; and**
- (e) the action taken by the Government in this regard?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS**

**(SHRI G. KISHAN REDDY)**

- (a) : No Such information has come to the notice of the Government.**
- (b) to (e) : Question does not arise in view of (a) above**

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